

(d) the recommendations made by those committees;

(e) the steps taken to implement these recommendations; and

(f) the details thereof?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) The doctors belonging to Central Health Service have been demanding better service conditions and promotional avenues.

(b) to (f). An Inter Departmental Committee was set up in June, 1987 to look into the career progression and cadre structure of the Central Health Service, Railway Medical Service and Medical posts under the Central Policy Organisations. The Committee recommended following additional posts at Senior Administrative Grade level (Supertime Grade Rs. 5900-6700) for different sub-cadres of the Central Health Service.

General Duty	-	29
Non-Teaching Specialists	-	5
Teaching Specialists	-	10

CHS and other Service Doctors Associations were not satisfied with the recommendations of the Committee. In early 1989, another inter-departmental Committee was set up to look into the problems of service debtors and in its report submitted in June, 1989 that Committee had given its recommendations on a range of aspects including pay scales, promotions, different allowance, etc. However, the Joint Action Council of Service Doctors' Organisations submitted a Memorandum of their demands in April, 1989. It was then decided to take a collective view on

all the demands including the need for creation of additional posts in Supertime Grade.

A Memorandum of Settlement was signed with JACSDO on 21st August, 1989 in which 134 posts have been agreed to be created for the Supertime grade of the Central Health Service as follows:-

General Duty	116
Non-Teaching Specialist Sub-cadre	8
Teaching Specialist Sub-cadre	8
Public Health	2

The above posts have since been created and proposals for filling up these posts have been sent to the UPSC.

Another Committee has been constituted in pursuance of Memorandum of Settlement dated 21.8.1989 to look into all aspects of career improvement and cadre restructuring and to make proposals with a view to enable service doctors to take their due place among the best to Group 'A' Services of Central Government and to ensure similarity in career prospects among the four sub-cadres of the Central Health Service. The Committee is expected to submit its report by 30th August, 1990.

[*Translation*]

#### **Dams of Uttar Pradesh Pending with Union Government**

9094. SHRI RAJENDRA AGNIHOTRI: Will the Minister of WATER RESOURCES be pleased to state the details of dams for irrigation projects in Lalitpur and Jhansi districts of Uttar Pradesh which are pending with Union Government for approval?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Project reports on Kachnoda Dam in Lalitpur district and Pathrai Dam in Jhansi district with estimated cost of Rs. 15.68 crores and Rs. 7.35 crores respectively envisaging irrigation potential of 10335 hectares and 2112 hectares have been received in the Central Water Commission only in March, 1990, and February, 1990, respectively for techno-economic appraisal.

[English]

**Proposal to Upgrade the national Institute of Mental Health, Bangalore**

9095. SHRI H. C. SHRIKANTIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state whether there is any proposal to upgrade the National Institute of Mental Health and Neuro Sciences, Bangalore as an institute of national importance at par with All India Institute of Medical Science, New Delhi?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): The Governing Body of National Institute of Mental Health and NEURO Sciences, Bangalore in its meetings held on 27.8.87 and 14.7.88 recommended to make this Institute as an Institute of National Importance. The recommendation is being examined in consultation with the Ministry of Finance, Ministry of Human Resources Development and Ministry of Law & Justice as well as the Government of Karnataka.

**Pepsi Foods**

9096. KUMARI UMA BHARATI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the places where Pepsi Food (P)

Limited propose to instal its soft drinks concentrate;

(b) whether Government would direct the Pepsi Food (P) Limited to instal its units at such places where the ingredients of the soft drinks are available in abundance; and

(c) if so, whether Government propose to direct the company to instal its one of the units in Teekamgarh and Chattarpur districts of Madhya Pradesh, where ginger is available in abundance.

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) M/s. Pepsi Foods Private Limited propose to instal their soft drinks concentrate plant in District Sangrur in Punjab.

(b) No, Sir.

(c) Does not arise in view of (b) above.

**Use of Hydrogen Peroxide in Milk by Operation Flood Dairies**

9097. SHRIMATI SUBHASHINI ALI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Amul and other dairies are using prohibited dangerous Hydrogen peroxide in fluid milk transported under Operation Flood I, II, III and IV and Milk Mission over long distance in inter-State trade; and

(b) if so, the details thereof and the action taken by Government in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The information is being collected and will be laid on the table of the Sabha.